

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.302/2000

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

New Delhi, the 15th February, 2000

Trilok Chand S/o Sh.Sibbon Singh  
R/o C/23/13, Bihari Colony  
Shahdara, Delhi-110032

...Applicant

(By Advocate: Ms. Chand Kiran)

Versus

1. Union of India  
Ministry of Health  
through its Secretary  
Nirman Bhawan, New Delhi

2. The Director  
Food Research & Standardisation Laboratory  
Navyug Market, Ghaziabad 201 001

...Respondents

(By Advocate: None)

O R D E R (ORAL)

HON'BLE DR. A. VEDAVALLI, MEMBER(J)

Learned counsel for the applicant Ms. Chand Kiran seeks permission to withdraw the present O.A. Permission granted. The O.A. is dismissed as withdrawn.

*A. Vedavalli*

(DR. A. VEDAVALLI)  
MEMBER(J)

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